

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 203  
IA No. 98/JPR/2020  
IA No. 239/JPR/2020  
IA No. 270/JPR/2020  
IA (CA) No. 21/JPR/2023  
IA (CA) No. 25/JPR/2023  
MA(CA) No. 01/JPR/2023  
CP No. 231/241-242/JPR/2019  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Basant Kumar Goyal & Ors.**

...Petitioners

Versus

**Mentor Home Loans India Ltd. & Ors.**

... Respondents

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER


**Present Through Video Conferencing: -**

For the Petitioner : Vartika Mehra, Adv.  
Saurabh Jain, Adv.  
For the Respondent : Prakul Khurana, Adv.  
Samay Maheshwari, Adv.  
Shivangshu Naval, Adv.  
Akanksha Noval, Adv.  
Sagrika Joshi, Adv.  
Akshay Sharma, Adv.

**ORDER**

Heard Ms. Vartika Mehra, Adv. along with Mr. Saurabh Jain, Adv. appearing on behalf of the Petitioners. Mr. Prakul Khurana, Adv. appearing on behalf of the Respondents. Submissions on behalf of the learned counsel for the Respondents could not be concluded today. List the matter for further submission on 15.05.2024 at 02:30 PM which is already fixed.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

May 14, 2024

M.S.